

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.460/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M.

Name of the Company		Mrs. Chetana Jalan & Ors.	OrsVs-Adndromeda C	communications	Pvt.Ltd. &
Under Section		241/242			
SI. Name & Designation o		nation of Authorized	Appearing on behalf	f of Signatu	ire with
No.	Representative (IN CAPITAL LETTERS)			da	ate

1. Hr. Ishani Sengrupta 2 Appearing on 2. Mrs. Pooja Agarwal J behalf of the Petitioner

19/02/18

ORDER

Ld. Counsel for the petitioner is present.

It is submitted by the party that due to resolution passed by the Bar Association, Calcutta High Court arguing Counsel is not present.

Keeping in view of the submissions of the party the case is adjourned to 04/04/2018.

List it on 04/04/2018.

Sd

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)